

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 104
(IB)-1095(ND)2019
IA-3598/2021

IN THE MATTER OF:

Ritu Tandon ... Applicant/Petitioner

Versus

M/s. Rain Automotive India Pvt. Ltd. ... Respondent

Under Section: 9 of IBC 2016

Order delivered on 17.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L. N. GUPTA,
HON'BLE MEMBER (T)

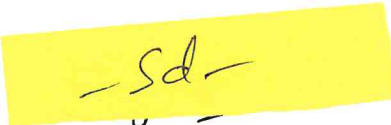
PRESENT:

None

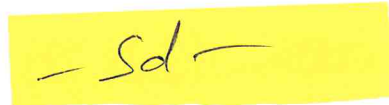
ORDER

I.A-3598/2021: It is the 6th Progress Report filed by the Liquidator. The same is taken on record subject to just exceptions.

With this, the present IA stands closed.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)